

(b) and (c) The no. of KCCs issued and amount of loan sanctioned against KCCs in Tamil Nadu during the last three years is given below:

(Rs. in crore)		
Year	No. of KCCs issued	Loan sanctioned
2010-11	6,13,566	5775.84
2011-12	6,61,964	8619.26
2012-13	7,72,733	9842.39

(Source: NABARD).

Waiving off of bank loans

2529. SHRI RAMA CHANDRA KHUNTIA: Will the Minister of FINANCE be pleased to state:

(a) whether it is a fact that the Non-Performing Assets (NPA) of the banks have been gradually increasing in the last three years;

(b) if so, the percentage of big industrial loans and small loans respectively; and

(c) the total amount of loans which have been waived off for the industrialist and industrial houses by way of one time settlement?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI NAMO NARAIN MEENA): (a) The Non-Performing Assets of the Scheduled Commercial Banks during the last three years is 2.36% (March, 2011), 2.94% (March, 2012), 3.42% (March, 2013) and 4.22% (September, 2013).

(b) The sectoral NPAs for Scheduled Commercial Banks during the last three years is as under:

(in percent)				
Sector	March 11	March 12	March 13	September 13
1	2	3	4	5
Agriculture	3.30	4.32	4.67	5.48
SSI/MSE	3.58	4.05	5.08	5.88

1	2	3	4	5
Other Priority	3.99	4.36	2.97	3.35
Total Priority	3.58	4.24	4.39	5.08
Other than Priority Sector	1.76	2.34	2.99	3.83
Total Gross NPA	2.36	2.94	3.42	4.22
Retail Sector	3.25	2.83	2.25	2.40
Real Estate	1.54	1.65	1.42	1.46
Corporate	1.63	2.49	3.23	4.23

(c) The total write off (including write-offs in compromise accounts) for Scheduled Commercial Banks during the last three years is Rs.23,896 crore (March, 2011), Rs.20,753 crore (March, 2012) and Rs.32,992 crore (March, 2013). RBI data reporting system does not collate above information for industrialist/ industrial houses.

Bad Investment by LIC

2530. DR. CHANDAN MITRA: Will the Minister of FINANCE be pleased to state:

(a) whether the Life Insurance Corporation (LIC) has been investing its funds in the worst performing sectors and companies;

(b) if so, the details thereof along with the reasons therefor;

(c) the total losses incurred by LIC for investment in the stake of Gitanjali Gems as on date; and

(d) the action taken by Government against the LIC officials responsible for such erroneous investment and also to protect the public wealth invested in LIC?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI NAMO NARAIN MEENA): (a) and (b) Life Insurance Corporation of India (LIC) has informed that LIC is a long term investor in the financial market and has a balanced portfolio. LIC invests its funds after doing due diligence by considering various factors like financials, valuation, sector outlook etc. and in-house research report. LIC's investment approach is to create balanced and profitable portfolio along with safety of funds.